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To

Shri Sanjeev Kumar Sharma, Advisor (Broadband and Policy Analysis), TRAI, New Delhi

(Through email id: advbbpa@traai.gov.in jtadvbbpa-1@traai.gov.in, jtadvbbpa-3@traai.gov.in)

SUB: CC on CP for Regulatory Framework for Promoting Data Economy Through Establishment of Data Centres, Content Delivery Networks, and Interconnect Exchanges in India - Reg

Team TRAI/Departments/Stakeholders/responders need to come out of the box and to redesign the entire data-networks.

- Q-8: Broadband access can be categorized to National Access and Global Access. Citizens/users who do not want to cross their National borders while using broadband services, they can avail National Access. Others can opt for Global Access. The internet exchanges need to be re-engineered for this type of access control. Accordingly data access software tools viz., browsers, APPs, OS, etc. need to be updated to meet this National or Global access for data devices. This enable user/administration to have improved user protection and privacy.
- Data centres can be categorized in to “National Data Centres” & Global Data Centres.
- A single data centre (say Global Data Centre) may cater different countries who have different sets of laws of their land. So Data centres need to have an important management system to honour laws of land of each Nation.

Regards

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